

districts of Uttar Pradesh during 1991;

(b) whether there is any scheme with the government for the expansion of post offices in these districts during 1992-93; and

(c) if so, the number of villages in the districts proposed to be covered?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) During the year 1991, total number of post offices opened in Unnao and Ghaziabad districts of Uttar Pradesh is 11 and 7 respectively.

(b) and (c). Expansion of postal network is envisaged during the year 1992-93. It is, however, not feasible to give details in this regard as the Annual Plan targets for 1992-93 have not been finalised.

#### New Tourism Policy

5162. SHRI ARVIND NETAM: Will the Minister of CIVIL AVIATION & TOURISM be pleased to state:

(a) whether Government have formulated a new tourism policy; and

(b) if so, by what time the policy is likely to be declared?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). An Action Plan on Tourism is being finalised.

#### Irrigation projects in Bihar

5163. SHRIMATI RITA VERMA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of major and medium irrigation projects in Bihar approved by the

Union Government during the Seventh Five Year Plan period;

(b) the details of the projects still pending with the Union Government for approval alongwith the reasons thereof; and

(c) the time by which these are likely to be approved?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) While no major or medium irrigation project was accorded investment clearance during the Seventh Five year Plan, Advisory Committee had considered two major and four medium irrigation projects and found them acceptable subject to compliance by the State Government of the observations of the appraising agencies.

(b) On the five major projects at the Centre for appraisal namely, Sukhsenaghat pump canal, Kosi project phase-II, Gandak project phase II, zamania pump canal and Burhai reservoir project, the state Government is required to comply with observations of appraising agencies

(c) The clearance of the project depends upon how soon the state Government complies with the observations of central appraising agencies, obtains environmental and forest clearance from the Ministry of Environment and Forests and clearance from the Ministry of Welfare in respect of rehabilitation and resettlement plans, if it involves scheduled castes/Tribes population.

[English]

#### Price of Cast Iron Spun Pipes

5164. SHRI RUPCHAND PAL:  
SHRI SUDARSHAN RAY  
CHADHAURI:

Will the Minister of STEEL be pleased to state: